### NATIONAL COMPANY LAW APPELLATE TRIBUNAL

### PRINCIPAL BENCH

# 2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI DAILY CAUSE LIST DATED 14.07.2022 (THURSDAY)

## COURT -III (VIRTUAL MODE) 10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

#### **For Orders**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 877 of 2021	MTL Pipes India Ltd. Vs. Vikas Prakash Gupta Resolution Professional & Ors.	Rahul Pandey	Vikas Kr. Gupta Manoj Mishra Shyam Kapadia-R1
		With		
2.	Comp. App. (AT) (Ins) No. 882 of 2021	Jagdish Jamaklal Mansukhani Vs. Vikas Prakash Gupta & Ors.	Aatreya Singh	Manoj Mishra Shyam Kapadia-R1 Mitika Agarwal-R3 & R4
3.	I.A. No. 3051 of 2019 in Comp. App. (AT) No. 267 & 278 to 308 of 2018	Adarsh Buildestate Ltd & Ors Vs. Union of India	Mahesh Agarwal	Ashim Sood-SFIO
4.	Contempt Case (AT) No. 18 of 2021 in Comp. App. (AT) No. 267 & 278 to 308 of 2018	Shyam Murari Nigam Vs. Adarsh Buildestate Ltd. & Ors.	Dr. M.K. Pandey	Zoheb Hossain-ED

#### For Admission (Fresh Cases)

5.	Comp. App. (AT) No. 104 of 2022	Brajesh Kumar Vs. Praveen Kumar Bohra & Ors.	Sitikanth Nayak	
6.	Comp. App. (AT) No. 105 of 2022	Brajesh Kumar Vs. Rajesh Dadhia & Ors.	Sitikanth Nayak	
7.	Comp. App. (AT) No. 106 of 2022	Ashok Jhunjhunwala & Ors. Vs. Sanskriti Composites Pvt. Ltd. & Ors.	Kunal Godhwani	

#### For Admission (After Notice)

8.	Comp. App. (AT)	Marinaindia Traexim Pvt. Ltd.	Arjun Syal	Abhimanyu Bhandari
	(Ins) No. 563 of	Vs.		Abhishek Anand-R2
	2021	Union Bank of India & Anr.		Pathik Chaudhury
9.	Comp. App. (AT) (Ins) No. 837 of 2021	Sapan Mohan Garg Resolution Professional of Sort India Enviro Solutions Ltd. Vs. Manish G Patel & Anr.	Milan Singh Negi	Abul Hafiz Khan Pradeep Gupta-R1
10.	Comp. App. (AT) No. 12 of 2021	Vijay Kumar Chopra & Ors. Vs. Sudershan Chopra & Ors.	Swapnil Gupta	Rajshree Chaudhuary R1 to R6 Akshita Sachdeva Dhruv Chawla
11.	Comp. App. (AT) No. 26 of 2021	Arvind Chopra & Ors. Vs. Vijay Kumar Chopra & Ors.	Ekansh Mishra	Swapnil Gupta Varun Tandon-R1 Dhruv Chawla-R7 & R8
2.	Comp. App. (AT) No. 82 of 2021	Lasa Supergenerics Ltd. Vs. Harishree Aromatics & Chmicals Pvt. Ltd.	CS Ashish O. Lalpuria	CS Jainisa Mehta
13.	Comp. App. (AT) No. 139 of 2021	Hanuman Sharma Vs. Span Excursions Pvt. Ltd.	Abhinav Bhatia	Barun Kr. Sinha-R2

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14.	Comp. App. (AT)	Somesh Choudhary	Aditya Sharma	Vishal Gehrana-R1
	(Ins) No. 501 of	Suspended Director at		Ruby Singh Ahuja
	2021	Global Fragrances Pvt. Ltd.		Navandeep Singh-R2
		Vs.		Sohan
	(PH)	Knight Riders Sports Pvt. Ltd.		Kinkhabwak
15.	Comp. App. (AT)	Mukul Somany	Sonia Dube	Siddhant kant
	(Ins) No. 884 of	Vs.		Suhani Dwivedi
	2021	DBS Bank Ltd. & Anr.		Moulshree Shukla
				Vikram Wadehra-R1
16.	Comp. App. (AT)	Shetal Devang Gor & Ors.	Aastha Mehta	Bhavesh Chokshi
	No. 04 of 2021	Vs.		Karan Valecha-R1-R8
		Gujarat Cine Enterprises Pvt. Ltd. &		
		Ors.		

#### <u>02:00 PM</u>

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Mr. Barun Mitra, Member (Technical)

#### For Hearing

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By order of Hon'ble Chairperson

-sd/-

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